

NEW DELHI: DATED THE

8.5.89

NOTIFICATION
(INCOME-TAX)

No. 8350 (F.No.197/101p89-IT(AI): Inexercise of the powers conferred by sub-clause (V) of clause (23C) of section 10 of the Income-tax Act, 1961), the Central Government hereby notifies "Shri Krishna Janmasthan Seva Sansthan," for the purpose of the said sub-clause for the assessment year 1989-90.

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(DALIP SINGH)

OFFICER ON SPECIAL DUTY

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajour Garden), New Delhi.

Copy to:-

1. The Managing Trustee, Shri Krishna Janmasthan Seva Sansthan, Mansalaya (11th Floor), 15-Barakhamba Road, New Delhi 110001.
2. The Commissioner of Income-tax, Agra with reference to his letter No.58-59-7/75-76/MKT/5456 dt.21.12.88.
3. All Chief Commissioners of Income-tax.
4. Director General (Investigation), North, New Delhi.
5. Director General (Investigation), South, Bombay.
6. All Officers & Sections of the Central Board of Direct Taxes.
7. Comptroller & Auditor General of India, New Delhi (20 Copies)
8. Director General of Training, National ACADEmy of Direct Taxes, Nagpur (5 Copies).
9. JointSecretary, Ministry of Law, Justice & Company Affairs, (Department of Legal Affairs), New Delhi.
10. Director General (Administration), New Delhi.
11. Directorate of Inspection, Printing & Publication, 2nd floor, Hans Bhawan, B.S. Zafar Marg, New Delhi (5 Copies).
12. S.S.D. (Legal), 4th floor, Super Bazar Building, New Delhi.
13. The Director General (ITE) 10-Middleton Row, 3rd Floor, Calcutta-700 071.

(SMT . V. RAMAKRISHNAN)
SECTION OFFICER

This Notification is effective for a period from **16-3-89** to **31-3-89**.

(Nishi Nair)
Under Secretary to the Government of India.

Copy forwarded to:-

1. All Chief Commissioners of Income-tax.
2. All Commissioners of Income-tax (2 copies).
3. Director of Inspection(Inv.)/(Sp.Inv.)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&FR, New Delhi.
4. Inspection Division(CBDT), Mayur Bhavan, New Delhi.
5. O.S.D.(Legal), 4th floor, Super Bazar Building, Connaught Circus, New Delhi.
6. Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
7. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi 110 016 with reference to his O.M.No. **13/92/88-TU.V** dated. **27-3-89**.
8. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
9. The Comptroller & Auditor General of India, New Delhi.
10. Bulletin Section of D.I. (P&P), 2nd floor, Hans Bhavan, I.P. Estate, New Delhi.
11. Directors General(Income-tax Exemption), Calcutta and other Directors General of Income-tax.
12. **National Law School of India University College Building, Bangalore-560 001.**

Nair
(Nishi Nair)
Under Secretary to the Government of India.